



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Recovery Division
Southern Regional Office

Tel: 044-2888 0222
Email ID: recoverysro@sebi.gov.in

2481/8756/2025

Attachment Proceeding Nos. 15247 & 15248 of 2026
Recovery Certificate No. 8756 of 2025

The Principal Officer/Chairman & Managing Director/CEO
All Banks and Mutual Funds in India
The Postmaster of all the Post Offices in India

Sub: Remittance of attached amount under Attachment proceeding nos. 15247 & 15248 of 2026

- Whereas the Recovery Officer, vide Attachment proceeding nos. **15247 & 15248 of 2026** dated **March 25, 2026** in execution of **Recovery Certificate No. 8756 of 2025** dated **May 29, 2025** has directed attachment of bank accounts, demat accounts and mutual fund folios of **Golden Syndicate Ventures Pvt. Ltd (PAN: AAJCG9452E)** in the matter of unregistered investment advisory activities by Baap of Chart for recovery of a sum of **Rs.2,13,000/-** (Rupees Two Lakh Thirteen Thousand Only) along with further interest, all costs, charges and expenses etc.; and
- Whereas the outstanding dues from the Defaulter as on date amounts to **Rs.3,12,286 /-** (Rupees Three Lakh Twelve Thousand Two Hundred and Eighty-Six only)
- Accordingly, you are here by directed to remit the amount to the extent of dues mentioned in para 2 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 2 above and remit the amount forth with to SEBI by way of **EFT/NEFT/RTGS** to SEBI Recovery Proceeds Account with ICICI Bank having **Virtual Account Code: SEBIRDPEN8756 (IFSC Code: ICIC0000106)** and intimate these remittance details by email to recoverysro@sebi.gov.in in the format given below:

1. Case Name and Recovery Certificate Number :	
2. Name Of Payee :	
3. Date of Payment :	
4. Amount Paid:	
5. Transaction No.:	
6. Bank Details From Which Payment Is Made :	



दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स' सातवी मंज़िल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

Southern Regional Office : Overseas Towers, 7th Floor, 756-L, Anna Salai, Chennai - 600 002. Phone : 044 - 2852 6686, 2888 0222 Fax : 044 - 2888 0333 e-mail : sebisro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051



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सनुर्वी :
Continuation :

4. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at Chennai on this 01st day of June, 2026.

Digitally signed by
Salmanu Kallara Kalattummal
Date: 01-06-2026 16:36:24

SEAL



RECOVERY OFFICER

सलमानु के के
SALMANU K K
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

Copy to:

Golden Syndicate Ventures Pvt. Ltd
SY. 130P and 115/1P,
Rajapushpa Summit Ranga Reddy,
Dist Financial District Nanakramguda,
Hyderabad - 500032